F.No.01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 14.03.2018

ORDER NO. 45 of 2018

Hon'ble President is pleased to partially modify the roster order no. 39 of 2018 for CESTAT Delhi to the extent indicated below:-

On 16.3.2018 at 10.30 p.m. Hon'ble President and Hon'ble Shri B. Ravichandran, Member (T) will hear Excise & Customs Division Bench matters.

On 16.3.2018 after the aforementioned Division Bench is over Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear Service Tax Division Bench matters.

By Order

(A.Mohan Kumar)

Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.